

Commercial Services of Radio Ceylon

*1804-A { Shri Raghunath Singh:
Shri R. S. Lal:
Shri Shree Narayan Das:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Government of Ceylon have replied to the protest lodged by India in connection with the commercial broadcasting by the Radio Ceylon; and

(b) whether it is a fact that as reported in newspapers the Minister of Broadcasting, Ceylon has protested against his comments on the commercial service of Radio Ceylon?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). It would not be correct to say that a 'protest' was lodged by India with the Government of Ceylon. All that has been done is that the views of the Government of India on Radio Ceylon directing commercial services towards this country by special beam have been brought to the notice of Government of Ceylon. I had occasion to express these views at some length before the House during the debate on demand for grants of the Ministry of Information & Broadcasting.

Construction of Quarters by Coal Mines Labour Welfare Fund Organisation

*1805. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of quarters proposed to be constructed by the Coal Mines Labour Welfare Fund Organisation during 1957-58 out of the 30,000 to be constructed during the Second Plan period; and

(b) how many will be in the public and private sectors?

The Deputy Minister of Labour (Shri Abid Ali): (a) The programme is to start the construction of 10,000 houses during 1957-58.

(b) It is not possible to say at this stage how many houses will be constructed in the public and the private sectors. Out of the 5613 houses so far allotted, 972 are in the public sector and 4641 in the private sector.

National Small Industries Corporation

*1806. Shri Harish Chandra Mathur: Will the Minister of Commerce and Industry be pleased to state:

(a) which of the large concerns (i) in public sector (ii) in private sector have agreed to place orders on small scale units through the National Small Industries Corporation; and

(b) the value of orders placed by each concern and the number of small units which effected supplies?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 76]

निष्क्रान्त सम्पत्ति

*१८०७. { श्री पहाडिया :
श्री ए० ला० बाबुपाल :

क्या पुनर्वास तथा अल्प-संख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) श्री गंगानगर जिले में कितने मुस्लिम परिवारों की भूमि निष्क्रान्त सम्पत्ति घोषित कर दी गई थी, किन्तु उनके अधीन करने पर उन्हें लौटा दी गई ; और

(ख) यह भूमि पहले किस प्राधार निष्क्राम्य सम्पत्ति घोषित की गई थी ?

पुनर्वास तथा अल्प-संख्यक कार्य मंत्री (श्री मंत्री अल्प संख्या) : (क) और (ख). इन्वेंकरी प्रापर्टी ला में की गई व्यवस्था के अधीन अधीन करने में जिन मुकदमों में जायदादें वापिस की गई हैं, उनकी संख्या बहुत बड़ी है। यह कानून लगभग आठ साल तक लागू रहा। खिलावार धाकड़े नहीं रखे गये हैं। यदि किसी विशेष मामले के बारे में सूचना मांगी जाये, तो उसके लिये जानकारी एकत्रित की जा सकती है।